

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 19th January, 2024

No. HCM/1/96-BENCH/ : Pursuant to the directions contained in the order dated 04.01.2024 passed by the Hon'ble Supreme Court in Writ Petition (Civil) No. 643 of 2015 titled *All India Judges Association Vs. Union of India & Ors.*, the Hon'ble Chief Justice is pleased to constitute the '**Committee for Service Conditions of the District Judiciary' (CSCDJ)** in the High Court of Manipur as under:

1. Hon'ble Mr. Justice A. Bimol Singh, Chairperson
2. Hon'ble Mr. Justice A. Guneshwar Sharma, Member
3. Commissioner (Law), Government of Manipur, Member
4. Registrar General, High Court of Manipur as Ex-officio Secretary
5. Shri M. Manojkumar Singh, Retd. District & Sessions Judge as Nodal Officer.

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/2438 - 54 Imphal, the 19th Jan., 2024
Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui Judge, High Court of Manipur.
5. The Advocate General, Manipur.
6. The Chief Secretary (Finance), Govt. of Manipur.
7. The Principal Accountant General (A&E), Manipur.
8. The Commissioner (Health & Family Welfare), Govt. of Manipur.
9. The Commissioner (Law), Govt. of Manipur.
10. The Registrar General, High Court of Manipur.
11. The Secretary (Works), Govt. of Manipur.
12. All District & Sessions Judges/ All Family Court Judges/Special Judge, NDPS, Manipur/Presiding Officer, MACT & Revenue Tribunal, Manipur.
13. Shri M. Manojkumar Singh, Retd. District & Sessions Judge, presently, Joint Director, Manipur Judicial Academy.
14. The Deputy Registrar (Accounts & Planning), High Court of Manipur.
15. The Superintendent (Estt.-II), High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- **For uploading the same on official website.**
17. The Concerned/Guard File.


19/01/24
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
